

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 316  
(To be answered on the 23<sup>rd</sup> March 2017)**

**OPERATION OF AIR INDIA FLIGHTS**

**\*316. DR. RAMESH POKHRIYAL "NISHANK"**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether adequate steps have been taken to operate flights from non-metro cities and also from new destinations and if so, the details thereof;
- (b) whether any agreement has been signed between Air India and the State Governments for operating flights on small and non-profitable routes and if so, the details thereof;
- (c) whether any subsidy is provided by various State Governments to the company and if so, the details thereof; and
- (d) whether Air India has any plan to introduce flight services from new or non-operational airports and if so, the details thereof?

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Ashok Gajapathi Raju Pusapati)**

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**(a) to (d): A statement is laid on the Table of the House.**

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**STATEMENT IN REPLY TO PARTS (a) to (d) of LOK SABHA STARRED QUESTION NO. 316 TO BE ANSWERED ON 23.03.2017 REGARDING OPERATION OF AIR INDIA FLIGHTS TABLED BY DR. RAMESH POKHRIYAL "NISHANK":**

**(a) Yes, Madam. Recently, Air India have started the following new flights as well as additional frequencies:**

- Mumbai-Jaipur-Jodhpur-Mumbai flights**
- Mumbai-Chandigarh flights**
- Chandigarh-Pune flights**
- Chandigarh-Leh flights**
- Delhi-Bhopal-Delhi morning flights**
- Kolkata-Agartala-Kolkata flights**

**AI operates 1408 flights per week which connect to non metro cities.**

**(b) No, Madam.**

**(c): Does not arise in view of (b) above.**

**(d): Government of India has laid down Route Dispersal Guidelines (RDG) with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines including Air India are free to operate anywhere in the country subject to compliance of RDG issued by the Government.**

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